



**Government of Jammu and Kashmir
Civil Secretariat, Finance Department.**

Notification

Jammu, the 26th March, 2018.

SRO 142 :- In exercise of powers conferred by proviso to Section 124 of the Constitution of Jammu and Kashmir, the Governor is pleased to direct that the following amendment shall be made in Jammu and Kashmir Family Pension cum Gratuity Rules, 1964, namely:-

In rule 24, Para (II) of Government Instruction No. 1 shall be substituted by the following:-

"II. Where in any case a State Government servant is also in receipt of a State 'Family Pension' on behalf of his/her spouse as the case may be 'Dearness Allowance' in such cases shall be drawn either on Basic Pay or on Basic Family Pension whichever may be higher/more beneficial."

By order of the Governor.

Sd/-
(Navin K. Choudhary), IAS,
Principal Secretary to Government,
Finance Department.

No.: A/14(85)-Temp- 806

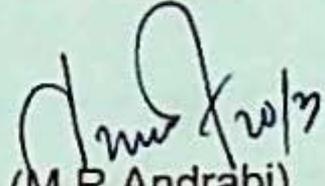
Dated: 26-03-2018

Copy to the:-

Standard endorsement.

1. Advocate General J&K High Court Srinagar/Jammu.
2. All Financial Commissioners.
3. Principal Accountant General, J&K Srinagar/ Jammu.
4. All Principal Secretaries to Government.

5. Principal Secretary to Hon'ble Chief Minister.
6. Principal Secretary to HE the Governor
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K Jammu.
9. All Commissioner / Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Chief Vigilance commissioner, J&K Srinagar.
12. Secretary to Chief Justice J&K High Courts Srinagar /Jammu.
13. Registrar General, J&K High Court Srinagar/ Jammu.
14. Director General Funds organization J&K..
15. Director General Budget, J&K.
16. Director General Accounts & Treasuries, J&K.
17. Director General Information J&K.
18. Director General Local fund Audit & Pensions, J&K.
19. All Head of Departments / Managing Directors/ Chief Executive of State PSU's / Autonomous Bodies.
20. Secretary J&K Public Service Commission.
21. All District Development Commissioners.
22. Secretary, J&K Legislative Assembly / Legislative Council.
23. Director Finance, Principal Northern Zonal Accountancy Training Institute Jammu/Director Audit & Inspections
24. Director Accounts & Treasuries Srinagar /Jammu.
25. Principal Accountancy Training School Srinagar.
26. All Directors of Finance/Financial Advisors & CAO`s.
27. Joint Director Funds organization Srinagar/Jammu.
28. CAO, Irrigation & Flood Control Organization Srinagar /Jammu.
29. All Treasury Officers.
30. General Manager, Government Press for publication in Government Gazette.
31. Private Secretary to Chief Secretary.
32. Private Secretary to Hon'ble Ministers/ Hon'ble Ministers of State for information of the Hon'ble Ministers.
33. All officers / Section officers of Finance Department.
34. President Non-Gazetted Employees Union Civil Secretariat Srinagar/ Jammu.
35. I/c Website, FD. (www.jakfinance.nic.in).
36. I/c Website, GAD. (www.jkgad.nic.in).
37. Government order file (W2scs).


 (M.R. Andrabi)
 Director (Codes)
 Finance Department